

(b) if so, what are these suggestions and how far they have been proposed to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) and (b). Minister of Information and Public Relations Government of West Bengal, had discussed with us on 16th April, 1969, questions relating to the composition of Programme Advisory Committee for Calcutta station of All India Radio. The Committee is being constituted in accordance with the pattern decided for such committees in all States, the position was explained to him.

Accident in Coal Mines in Asansol Area

*1732. SHRI JYOTIRMOY BASU : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that there have been frequent accidents in Coal Mines in Asansol area ;

(b) if so, how many such accidents took place in Bengal-Bihar coal-fields during the last one year ;

(c) the number of persons trapped, wounded and killed ;

(d) the reasons for such accidents in Ratibatl, Khas Chalbapur, and Mimcha Collieries ; and

(e) the details of compensation paid ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Information in regard to the frequency of accidents in recent years in this area is being collected and will be laid on the table of the Sabha on receipt.

(b) and (c). The relevant particulars are given in the table below :

Year	Fatal Accidents	Number killed	Number injured	Serious Accidents	Number injured	Number trapped
1	2	3	4	5	6	7
1968	158	181	13	804	837	Nil
1969 (upto 1st May).	51	54	7	240	244	4

(d) The main reason was fall of roof.

(e) Compensation is payable by the managements under the provisions of the Workmen's Compensation Act, the administration of which falls within the State Spare.

Plans for Rehabilitation of Displaced Persons from East Pakistan

*1733. SHRI TULSIDAS DASAPPA : Will the Minister of LABOUR AND REHABILITATION be pleased to state ;

(a) whether Government have taken any decision regarding the rehabilitation of the bulk of new migrants from East Pakistan ;

(b) if so, the details thereof ; and

(c) if not, the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). When the new influx started in January, 1964, Government of India, in consultation with the State Governments concerned, decided that rehabilitation assistance would be admissible

only to those new migrants who, on migration, sought relief/rehabilitation assistance by admission in the relief camps opened for their benefit. It was further decided that in view of the saturation point having already been reached in West Bengal on account of a very large concentration of the old migrants there, no camp would be opened in West Bengal. Bulk of the families, who sought admission in relief camps and stayed on there for rehabilitation assistance, have already been settled. At present, there are 8,945 displaced families of new migrants in camps awaiting rehabilitation. In addition, there are 4,370 families of the Permanent Liability category in the camps who have to be maintained in Homes. The details of the progress of rehabilitation of these new migrants and broad details of the schemes under taken for their benefit are contained in the Annual Report of the Department of Rehabilitation for the year 1968-69, already available with the Members of Parliament.

(c) Does not arise.

Employees of R.M.S. Department Madhya Pradesh who took part in September 19, 1968 Strike

*1734. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the number of employees of Railway Mail Service Department working in Madhya Pradesh whose services were terminated on account of participation in the 19th September, 1968 strike and who have not been reappointed so far ; and

(b) the reasons for not reappointing them ?

THE MINISTER OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) The number of such employees is 2 and none of them have been reinstated so for.

(b) These officials are not eligible for reinstatement in accordance with the orders

of the Ministry of Home Affairs in the matter.

आकाशवाणी के पटना केन्द्र के तकनीकी कर्मचारियों के काम का समय

*1735. श्री रामावतार शास्त्री :
श्री क० मि० मधुकर :
श्री अब्दुल गनी दार :

क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आकाशवाणी के पटना केन्द्र में काम करने वाले तकनीकी कर्मचारियों (इंजीनियरिंग विभाग) को प्रतिदिन 9 से 12 घण्टे तक काम करना पड़ता है ;

(ख) क्या यह भी सच है कि अतिरिक्त काम करने के लिये उन्हें कोई राशि नहीं दी जाती और उन्हें मध्याह्न भोजन के लिये भी अवकाश नहीं दिया जाता ;

(ग) यदि हां, तो इसके क्या कारण हैं; और

(घ) इस सम्बन्ध में सरकार का क्या कार्यवाही करने का विचार है ?

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) :

(क) जी, नहीं। उनकी ड्यूटी प्रत्येक पारी में आठ घंटे से अधिक नहीं होती।

(ख) विरली आपत्कालीन स्थितियों को छोड़कर प्रत्येक पारी में आम तौर से आठ घंटे से अधिक कार्य नहीं लिया जाता। कर्मचारियों को मध्याह्न भोजन के लिये बाहर जाने की अनुमति है।

(ग) प्रश्न नहीं उठता।

(घ) प्रश्न नहीं उठता।